

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 08.11.2019**

**NOTICE**

Take notice that the following matters listed on 11.11.2019 in the Court of Chairperson at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) No. 213 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ltd. & 4 Ors. <b>With</b>	M. SricharanRangarajan	Soham Kumar Ginni Sehgal
<b>2.</b>	Comp. App. (AT) No. 296 of 2017	Archer Power System Pvt. Ltd. Vs. Cascade Energy Pvt. Ors.	M. SricharamRangarajan Sreoshi Chatterjee	Chaman Lal Soham Kumar Ginni Sehgal
<b>3.</b>	Competition Appeal (AT) No. 11 of 2018 <b>Part Heard</b>	ITC Ltd. Vs. Competition Commission of India	Kanika Chaudhary Nayar	Samar Bansal
<b>4.</b>	Competition Appeal (AT) No. 13 of 2017	Vinod Kumar Gupta Vs. Competition Commission of India & Anr.	Prakhar Gupta	Kunal Sharma (R-CCI) YamanVerma TejasKaria-R2

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**By Order**

**-sd/-  
Registrar**